

1	2	3
33.	Kurnool	Gondiparla
34.	Mahabubnagar	Balampet
35.	Mahabubnagar	Gundumal
36.	Mahabubnagar	Kalwakol
37.	Medak	Malchelma
38.	Nalgonda	Ramapuram
39.	Nalgonda	Wardhamanukonda
40.	Nalgonda	Tadakamalla
41.	Nizamabad	Anksapur
42.	Nizamabad	Fakirabad
43.	Nellore	Goniprolu
44.	Nellore	Revur
45.	Vizianagaram	Jiyyammavalasa

Departmental telegraph offices in Sikkim

2081. SHRI KARMA TOPDEN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government had given an assurance to the Parliament that a Departmental Telegraph Office would be opened in all the four district of Sikkim by 31st March, 1997;

(b) whether it is also a fact that despite this assurance two districts of the State, the South and North districts with headquarters at Namchi and Mangan respectively, have not yet been provided with a Departmental Telegraph Office; and

(c) if so, what are the reasons for the non-fulfilment of the assurance?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir. No such assurance has been given by Government.

(b) Though there is no such assurance, still there is a proposal to open telegraph offices at Namchi and Mangan District Headquarters. This will be implemented as and when suitable accommodation is available.

(c) Question does not arise.

Establishment of an Ombudsman

2082. SHRI SITARAM KESRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) has proposed the

establishment of an Ombudsman to act as an interface between the consumers and the operators; and

(b) if so, what action Government have taken or proposed to take on this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) Yes, Sir.

(b) The proposal of the Telecom Regulatory Authority of India is only at consultation level at this stage. Government will take appropriate action once proposal is finalised by TRAI.

Sharing of profit of DOT with consumers

2083. SHRI SITARAM KESRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to share huge surplus being repaid by the Department of Telecommunications with the consumers in the form of lower tariffs; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) and (b) After meeting all the working expenses and payment of Dividend to General Revenues, the remaining surplus together with Depreciation of assets (an internal resource) is entirely ploughed back to finance developmental plans of the integrated telecom network. Since to give boost to developmental efforts, the availability of resources is often less than the requirement, the Department has to borrow Capital from the market. The likely impact of TRAI's tariff proposals on the size of surplus and the Departments development plans can not be estimated at this stage because TRAI's proposals are still in the form of a consultation paper.

Jangla telephone exchange of Shimla District

2084. SHRIMATI URMILABEN CHIMANBHAI PATEL:
SHRI SURYABHAN PATIL
VAHADANE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any